

OA- 656/04

11-10-2004

Hon. Mr. A.K. Bhatnagar, J.M.

Hon. Mrs. Roli Srivastava, A.M.

Shri Ashish Pandey holding brief of Shri S.N. Pandey, learned counsel for the applicant and Shri A.K. Gaur, learned counsel for the respondents.

Learned counsel for the applicant submits that he wants to withdraw this OA. Accordingly, the OA is dismissed as withdrawn with a liberty to ~~file~~ ^{applicant to approach} ~~before~~ appropriate tribunal having jurisdiction.



A.M.


J.M.

